GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 798

TO BE ANSWERED ON 21.07.2016

BIO-GAS/ RENEWAL ENERGY PROJECTS

798. SHRI PANKAJ CHAUDHARY: SHRI PINAKI MISRA: KUNWAR SARVESH KUMAR:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a): whether bio-gas and other renewable energy projects for cooking food and meeting other requirements of energy are being implemented particularly in the remote and rural areas of the country;
- **(b):** if so, the details thereof;
- (c): the State/UT-wise number of villages where bio-gas plants and other renewable energy units set up during each of the last three years and the current year;
- (d): the State/UT-wise allocation of the amount for this purpose during the said period; and
- (e): the measures taken by the Government to promote bio-gas including the bio-gas produced from bio-degradable substances, cooking stove and other renewable energy projects particularly in the rural areas of the country?

ANSWER

MINISTER OF STATE FOR POWER, COAL , NEW & RENEWABLE ENERGY & MINES (SHRI PIYUSH GOYAL)

- (a) & (b): Yes, Madam. The Ministry of New and Renewable Energy is implementing programmes such as National Biogas and Manure Management Programme (NBMMP), Unnat Chulha Programme, Remote Village Electrification Programme and dissemination of Solar Lighting Systems and Solar Cookers for meeting cooking and other requirements of energy in the remote and rural areas of the country.
- (c): The State /UT-wise numbers of villages where family type biogas plants and biogas based small and medium size power plants (off-grid) set up during each of the last three years and the current year upto 30.06.2016 are given in **Annexure-I**. The State-wise numbers of villages where solar lighting systems have been installed is given at **Annexure-II**.
- (d): The details of State-wise and year-wise fund released during each of the last three years and current year 2016-17 upto 30.06.2016, under the National Biogas and Manure Management Programme, Biogas based Power Generation Programme (BPGP), Unnat Chulha Programme are given in **Annexure III**. State/UT-wise allocation of funds for off-grid and Solar PV applications during last three years and current year are given at **Annexure-IV**.
- (e): Central Financial Assistance for setting –up of family type biogas plants under the National Biogas and Manure Management Programme (NBMMP) is provided for capital subsidy, Turn-Key Job Fee for construction & commissioning, supervision and free maintenance warranty for five years for trouble free functioning of plants, organization of training courses, workshops & seminars and information and publicity through print and electronic media. Administrative charges are provided to the State Nodal Agencies, State Nodal Departments, Khadi and Village Industries Commission (KVIC) and Biogas Development and Training Centres (BDTCs) as per norms for implementation of the scheme. Under the Unnat Chulha Programme Central Financial Assistance is given towards cost of Improved Cook stoves, trainings, User's orientation, publicity and awareness generation and monitoring evaluation. Similarly, Central Financial Assistance for other renewables including biogas based power generation, solar cookers, home lighting systems, street lighting systems is being provided.

ANNEXURE-I, REFERRED TO IN REPLY TO PART (c), OF THE LOK SABHA UNSTARRED QUESTION NO. 798 ON "BIO-GAS/ RENEWAL ENERGY PROJECTS" FOR ANSWER ON 21.07.2016.

State/UT-wise number of villages where family type biogas plants set up under National Biogas and Manure Management Programme (NBMMP) and Biogas Power (off-grid) Generation Programme (BPGP) during each of the last three years and current year 2016-17 (upto 30.06.2016).

State/ Union Territories	Number of villages where biogas plants								
	2013-14		2014-15		2015-16		2016-17 (upto 30.06.2016)		
	NBM	BPG	NBMMP	BPGP	NBM	BPGP	NBM	BPGP	
	MP	P			MP		MP		
Andhra Pradesh	977	-	1300	12	1288	7	-	5	
Arunachal Pradesh	-	-	-	-	-	-	-	-	
Assam	265	-	394	-	-	-	-	-	
Bihar	1	-	1	-	-	-	1	-	
Chhattisgarh	917	-	628	-	518	-	105	-	
Goa	59	-	13	-	-	-		-	
Gujarat	552	-	298	-	134	-	72	-	
Haryana	807	-	649	1	52	-		-	
Himachal Pradesh	223	-	111	-	78	-	-	-	
Jammu & Kashmir	10	-	20	-	-	-	-	-	
Jharkhand	-		26	-	-	-	-	-	
Karnataka	1155	-	696	14	406	-	-	-	
Kerala	787	-	716	-	711	-	23	-	
Madhya Pradesh	3921	-	3537	-	616	-		-	
Maharashtra	3594	23	4070	5	4451	-	_	-	
Meghalaya	-	-	29	-	-	-	_	-	
Mizoram	40	-	32	-	4	-		-	
Nagaland	57	-	46	-	-	-	-	-	
Odisha	876	1	1896	-	906	-	-	-	
Punjab	2050	11	1826	1	950	5	80	-	
Rajasthan	116	1	119	-	119	-	17	-	
Sikkim	30		25		18	-	-	-	
Tamil Nadu	14	5	-	-	-	8	-	5	
Telengana	1165	-	1414	-	1293	-	51	-	
Tripura	110	-	30	-	165	-	-		
Uttar Pradesh	244	-	253	-	482	-	-	11	
West Bengal (KVIC)	20	-	15	-	10	-	-	-	
Uttrakhand	231	6	218	1	205	3	31	-	

ANNEXURE-II, REFERRED TO IN REPLY TO PART (c), OF THE LOK SABHA UNSTARRED QUESTION NO. 798 ON "BIO-GAS/ RENEWAL ENERGY PROJECTS" FOR ANSWER ON 21.07.2016.

State wise nos. of villages covered with Solar Lighting Systems

S. No.	State	No. of villages			
1	Andhra Pradesh	90			
2	Arunachal Pradesh	147			
3	Goa	68			
4	Haryana	225			
5	Himachal Pradesh	1347			
6	Jammu & Kashmir	65			
7	Madhya Pradesh	1722			
8	Maharashtra	6423			
9	Mizoram	30			
10	Nagaland	120			
11	Punjab	379			
12	Sikkim	32			
13	Tamilnadu	2000			
14	Uttarakhand	670			
15	Uttar Pradesh	10521			
	Total	23839			

Annexure - III

ANNEXURE-III, REFERRED TO IN REPLY TO PART (d), OF THE LOK SABHA UNSTARRED QUESTION NO. 798 ON "BIO-GAS/RENEWAL ENERGY PROJECTS" FOR ANSWER ON 21.07.2016

State/UT-wise and year-wise details of funds released under National Biogas and Manure Management Programme (NBMMP), Biogas Power (off-gird) Generation Programme and Unnat Chulah Programme (UCP) during the last three years and current year 2016-17 (upto 30.06.2016)

Sl.	States/UTs	Year-wise funds released										
No.		2013-14		2014-15		2015-16			2016-17 (upto 31.06.2016)			
		NBMM P	BPGP	NBMMP	BPGP	NBMMP	BPGP	UCP	NBMMP	BPGP		
1.	Andhra Pradesh	13.16	-	17.91	0.25	11.41	0.38	0.11	-	0.28		
2.	Arunachal Pradesh	0.07	-	-	-	-	-	0.08	-	-		
3.	Assam	9.56	_	15.64	-	3.79	-	0.62	0.16	-		
4.	Bihar	-	-	-	-	-	-	0.11	-	-		
5.	Chhattisgarh	3.95	-	4.34	-	3.33	-	0.045	-	-		
6.	Goa	0.06	-	0.06	-	0.015	-		-	-		
7.	Gujarat	4.41	-	2.63	-	1.61	-	0.045	-	-		
8.	Haryana	-	-	-	0.92	2.65	-		-	-		
9.	Himachal Pradesh	0.15	-	0.32	-	0.17	-	0.045	-	1		
10.	Jammu & Kashmir	-	-	-	-	-	-	0.47	-	-		
11.	Jharkhand	-	-	-	-	-	-	0.05	-	-		
12.	Karnataka	6.15	-	19.41	1.67	11.52	-	0.09	-	-		
13.	Kerala	2.25	-	1.92		1.01	-	0.03	-	-		
14.	Madhya Pradesh	12.50	-	11.60		3.12	-		0.60	-		
15.	Maharashtra	11.18	0.95	15.22	0.13	21.21	-		-	-		
16.	Manipur	-	-	-	-	-	-	0.045	-	-		
17.	Meghalaya	0.81	-	0.23	-	-	-	0.045	-	-		

18.	Mizoram	0.83	-	-	-	0.45	-	0.045	-	-
19.	Nagaland	1.75	-	-	-	-	_	0.08	-	-
20.	Odisha	-	0.018	9.31	-	2.80	-	0.09	-	-
21.	Punjab	12.98	1.40	11.98	0.016	2.47	0.44	0.04	-	-
22.	Rajasthan	0.15	0.026	1.02	-	0.57	1	0.03	-	-
23.	Sikkim	0.29	-	0.28	-	0.45	1		-	-
24.	Tamilnadu	-	1.022	-	-	1.55	2.41	0.11	-	0.14
25.	Telangana	-	-	7.71	-	9.55	ı		4.84	-
26.	Tripura	-	-	0.42	-	0.27	1	0.045	-	-
27.	Uttar Pradesh	-	-	0.67	-	0.96	-	0.20	-	0.30
28.	Uttarakhand	1.46	0.157	0.49	0.026	1.44	0.097	0.09	-	-
29.	West Bengal	-	-	-	-	-	1	0.14	-	-
30.	Delhi	-	-	-	-	-	ı	ı	-	-
31.	Puducherry	-	-	-	-	-	ı	ı	-	-
32.	KVIC, Mumbai *	8.54	-	1.56	-	5.89	-	-	-	-
33.	A&N Island	-	-	-	-	-	-	-	-	-
34.	Dadar Daman and Nagar Haveli	-	-	-	-	-	-	-	-	-
35.	Lakshadweep	-	-	-	-	-	-	ı	-	-
	Total	90.25	3.57	122.72	2.18	86.235	3.33	-	5.6	0.72

[* Funds released to KVIC, Mumbai for Programme implemented by them in all the States/UTs.

NBMMP - National Biogas and Manure Management Programme

BPGP - Biogas Power (off-gird) Generation Programme

UCP- Unnat Chulah Programme]

ANNEXURE-IV, REFERRED TO IN REPLY TO PART (d), OF THE LOK SABHA UNSTARRED QUESTION NO. 798 ON "BIO-GAS/ RENEWAL ENERGY PROJECTS" FOR ANSWER ON 21.07.2016.

State/UT-wise allocation of funds for off-grid and Solar PV applications during last three years and current year

Sl. No.	States/UTs	Funds released (Rs. In Lakh) during 2013-14 to 2016-17 (30.06.2016)						
110.		2013-14	2014-15	2015-16	2016-17 (30.06.2016)			
1	Andhra Pradesh	29	3205	10368	21			
2	Arunachal Pradesh	428	261	57	0			
3	Assam	304	57	439	189			
4	Bihar	350	648	1541	0			
5	Chhattisgarh	1115	3014	3327	571			
6	Delhi	0	102	124	0			
7	Goa	7	1689	1797	0			
8	Gujarat	7	1689	1922	0			
9	Haryana	0	624	4100	0			
10	Himachal Pradesh	2098	1628	4394	1453			
11	Jammu & Kashmir	3697	1915	1551	821			
12	Jharkhand	0	651	66	0			
13	Karnataka	840	834	965	0			
14	Kerala	0	2370	375	0			
15	Lakshadweep	645	0	41	0			
16	Madhya Pradesh	0	1570	2442	0			
17	Maharashtra	0	3431	1160	0			
18	Manipur	369	147	312	0			
19	Meghalaya	502	573	753	520			
20	Mizoram	394	702	555	290			
21	Nagaland	425	350	195	579			
22	Odisha	0	1294	824	0			
23	Puducherry	0	26	20063	0			
24	Punjab	203	1024	28	0			
25	Rajasthan	1248	11489	8262	0			
26	Sikkim	820	141	1502	146			
27	Tamil Nadu	2029	2939	347	0			
28	Telangana	0	2232	2510	0			
29	Tripura	0	113	3851	0			
30	Uttarakhand	4057	115	34	118			
31	Uttar Pradesh	17	4481	20440	0			
32	West Bengal	0	167	34	0			
33	Chandigarh	0	276	0	0			
34	Others	13059	0	6075	379			
	Total	32643	49757	100454	5087			